

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/913/2024 in CP (IB) No.716/9/HDB/2019
NAME OF THE COMPANY	RKI Builders Pvt Ltd
NAME OF THE PETITIONER(S)	Sheetal Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	RKI Builders Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/913/2024**

**Present:** Ld. Counsel Mrs. JVL Bharati for the Resolution Professional.

Ld. Counsel Ms. Udita Miyan for the Respondent.

It is stated by the Ld. Counsel for the Respondent that Vakalath has been e-filed but not physically filed. For filing Vakalath and counter, **matter is adjourned to 14.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**